

of reorganisation is a continuous one. There are a number of petty things which are changed and as the hon Member might know we have established the O & M Division Organisation and Methods Division which goes into this question of organisation from day to day almost, and makes references and improvements.

SHRI B C GHOSE Did I understand the Prime Minister to say in his original answer that the report was still under consideration and decisions have to be taken?

MR CHAIRMAN Final decisions will be reached in the near future. The Ministries have been consulted.

SHRI JAWAHARLAL NEHRU Yes, there are a large number of suggestions which can be given effect to by each Ministry. They go ahead with them. So that kind of change has taken place. There are many other basic recommendations which have to be seen in a larger context. They have been examined not only by separate Ministries but by committees inter-ministerial committees, and they will now be finally examined by the Cabinet.

SHRI B C GHOSE Is it possible for the Prime Minister to lay a copy of the interim decisions which have been taken on the basis of that report?

SHRI JAWAHARLAL NEHRU It may perhaps be possible at a later stage. As a list, I haven't got them because each Ministry has generally reported to us. For my part I haven't got the full list of small changes. There are a number of petty changes. It is the major changes that we have to consider now.

SHRI H C MATHUR May I know whether any Senior Secretaries' Committee was appointed some time in January? If so, whether that committee has submitted its report and whether any action has been taken on that report?

SHRI JAWAHARLAL NEHRU The hon Member will see my answer. Yes, it is that committee which has finished its labours. I have said that the reports have been examined in consultation with the Ministries concerned. That committee had been functioning in fact till very recently. And now the matter is ripe for further consideration at a higher level.

CONTROL BOARD FOR CHAMBAL PROJECT

***18 SHRI H C MATHUR** Will the Minister for IRRIGATION AND POWER be pleased to state

(a) whether any Control Board for the Chambal Project has been constituted, and

(b) if so, what is the composition and constitution of the Board?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J S L HATHI) (a) and (b) The question of constituting a Control Board for the Chambal Project is under the consideration of Government.

SHRI H C MATHUR By how is the Administration being carried on at the present time?

SHRI J S L HATHI At present both the Governments are in charge for the respective works within their territories, but there is a Technical Board consisting of Director of Irrigation i.e., Director of Central Water and Power Commission, Chief Engineer (Irrigation), Madhya Bharat and Chief Engineer (Irrigation), Rajasthan. That Technical Board functions at the present time.

SHRI H C MATHUR What is the power entrusted to this Board which is at present functioning?

SHRI J S L HATHI This is really a technical Board advising on technical matters. Decisions rest with the State Governments themselves.

SHRI H C MATHUR What are the difficulties in constituting a Board which will exercise administrative control and take the full responsibility?

SHRI J. S. L. HATHI: A Board is contemplated, but the final estimates are not yet ready for scrutiny. It is thought that a Board can be appointed as soon as the estimates are ready and scrutinised. They have now submitted the estimates and they are being examined.

SHRI H. C. MATHUR: Is it a fact that due to lack of proper planning and co-ordination and overall control there has been a very huge waste on this project?

SHRI J. S. L. HATHI: I have no information.

SHRI GOPIKRISHNA VIJAIVAR-GIYA: Is it a fact that this Chambal Project was first started at one site and then changed to another?

SHRI J. S. L. HATHI: That was before 1948, before the integration had taken place.

SHRI GOPIKRISHNA VIJAIVAR-GIYA: The financial difficulties of both the Governments concerned in this Project are such that they cannot fulfil the whole project of Rs. 50 crores. Is there any plan to see that this scheme is not left off in the middle?

SHRI J. S. L. HATHI: The question of finance will be considered as soon as the estimates are finalised.

SHRI H. C. MATHUR: Is there any difference of opinion about the working of the Project between the two participating Governments?

SHRI J. S. L. HATHI: No, I don't think.

SHRI H. C. MATHUR: May I know whether the scheme has been approved by the Central Water and Power Commission and okayed?

SHRI J. S. L. HATHI: The report is being examined by the Commission.

SHRI H. C. MATHUR: May I know how much has already been spent be-

fore even the scheme had been examined?

SHRI J. S. L. HATHI: Madhya Bharat about Rs. 169 lakhs; Rajasthan about Rs. 59 lakhs.

SHRI S. MAHANTY: Can it be assumed that work on this Project is continuing without even final estimates and plans?

SHRI J. S. L. HATHI: The State Governments have proceeded. So far as the Central Government is concerned, we have not finally approved of it.

NUCLEAR ENERGY CONFERENCE IN THE U.S.A.

*19. **SHRI M. VALIULLA:** Will the PRIME MINISTER be pleased to refer to the reply given in the Council to my Unstarred Question No. 519 on the 13th May 1954 and state:

(a) whether the team of scientists who represented India in the Nuclear Energy Conference in the U. S. A. has submitted any preliminary or final report to Government; and

(b) what were the main items discussed at that conference?

THE PARLIAMENTARY SECRETARY TO THE PRIME MINISTER (SHRI-MATI LAKSHMI MENON): (a) Not yet, Sir.

(b) The important subjects discussed at the Conference are: Research and Educational Reactors, Materials of Reactor Construction, Reactor Technology, Reactor Fuel Refining and Preparation, Social Impact of Nuclear Energy, Application and Uses of Radioactive Products, Nuclear Power Reactors, Automatic Computation in Nuclear Engineering, etc.

SHRI M. VALIULLA: Who were the scientists who represented India at that Conference?